

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 282 OF 2017 &**  
**IA NOS. 734 OF 2017 and IA NO. 485 OF 2018**

**Dated: 6<sup>th</sup> December, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Jaiprakash Power Ventures Limited** ..... **Appellant(s)**  
**Versus**  
**Madhya Pradesh Electricity Regulatory Commission & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Venkatesh  
Ms. Nishtha Kumar  
Mr. Somesh Srivastava  
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) : Mr. Parinay Deep Shah  
Ms. Ritika Singhal for R-1  
  
Mr. M.G. Ramachandran  
Ms. Anushree Bardhan for R-2  
  
Mr. Aashish Anand Bernard  
Mr. Paramhans for R-4

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **14-2-2019**.

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**